

NATIONAL COMPANY LAW TRIBUNAL

AMARAVATI BENCH  
(Video Conference)

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PRESENT: HON'BLE SHRI BHASKARA APNTULA MOHAN – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.04.2021 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 66/9/AMR/2020
NAME OF THE COMPANY	Southern Power Dostronitopm Company of Andhra Pradesh
NAME OF THE PETITIONER(S)	AMI Tech (India) Pvt Ltd
NAME OF THE RESPONDENT(S)	Southern Power Distribution Company Of Andhra Pradesh
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

At request, list the matter on 05.05.2021.



MEMBER JUDICIAL